

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1555 of 2021

Dayashankar Ojha Petitioner
Versus
The State of Jharkhand & Anr. Opp. Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Indrajit Sinha, Advocate
For the State : Mr. Suraj Verma, A.P.P.

04/Dated: 08/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Surviving defects are ignored for the time being.

Let this matter appear in the next week under the heading for fresh filing.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/